NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 08/59/2015 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: Ms. Adesh Kaur V/s. M/s. Eicher Motors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

A HOOP DAWAR Advocit. R-1

S.M. SUNDARM HOVOCIK Petitione Representation

Selil Khauna Advacede R-3

Sahil Khauna Advacede R-3

ORDER

Ld. Counsel for the petitioner submits that he has received copy of the reply only three days back. He prays for some time to file his rejoinder. Let rejoinder be filed before the next date of hearing with an advance copy to the opposite counsel.

2. To come up on 09.11.2016.

(Ina Malhotra) Member Judicial